

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 117**  
**IB-1024/ND/2018**

**IN THE MATTER OF:**

M/s Realfin Solutions Pvt. Ltd. ... Applicant/Petitioner

Vs

M/s Nikhil Footwears Pvt. Ltd. ... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 08.03.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Rajesh Bhardwaj, Mr. Ajay Pal Singh, Advs.  
For the Respondent : Mr. Mukund Rawat, Advocate

**ORDER**

Learned Counsel for both the sides make a statement that parties are endeavoring settlement and seek adjournment.

List for hearing on **07.04.2021**.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**